GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3880
ANSWERED ON:24.08.2004
SETTING UP OF STATE SCHEDULED TRIBES FINANCE AND DEVELOPMENT CORPORATIONS
Singh Shri Sugrib

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the States where the State Scheduled Tribes Finance and Development Corporations have been set up; and
- (b) the number of persons benefited by these corporations during each of the last three years thereafter till date, State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) & (b) The financial assistance is provided to the eligible Scheduled Tribe beneficiaries through State level Finance and Development Corporations set up either for the Scheduled Castes and the Scheduled Tribes combined or exclusively for the Scheduled Castes or the Scheduled Tribes. The list of State Channelising Corporations/Bodies nominated by the States for channelising funds of the National Scheduled Tribes Finance and Development Corporations (NSTFDC) for the benefit of the Scheduled Tribes, alongwith the number of persons for whom loans have been sanctioned by the NSTFDC during the last 3 years, is at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS(a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3880 BY SHRI SUGRIB SINGH REGARDING 'SETTING UP OF STATE SCHEDULED TRIBES FINANCE AND DEVELOPMENT CORPORATIONS' FOR REPLY ON 24.8.2004

Agency-wise/year-wise details of No.of beneficiaries covered under sanction of schemes/projects during 3 years from 2001-02 to 2003-04

S.No. Name of State Channelising Agency No. of beneficiaries

2001-02 2002-03 2003-04

- 1. A.P. Scheduled Tribes Cooperative Finance Corpn. Ltd. Andhra Pradesh 718 540 1095
- 2. Andaman & Nicobar Island Integrated Development Corpn. Ltd. A & N Islands - -
- 3. Arunachal Pradesh Industrial & Finance Dev. Corporation Arunachal Pradesh 9 -
- 4. Assam Plain Tribes Dev. Corporation Ltd. Assam 82 30 -
- 5. Bihar State Scheduled Castes Co-operative Dev. Corp. Ltd. Bihar 75 90
- 6. Chattisgarh State Antayavsayee Co-op Fin. Dev. Corpn. Ltd. Chattisgarh 189 224
- 7. D & N Haveli, D & Diu SCs/STs Other BC`s & Minorities Fin & Dev. Corpn. Ltd. - Dadra & Nagar Haveli
- 8. Goa State SC & Backward Classes Dev. Corporation Goa - -
- 9. Gujarat Tribal Dev. Corporation Gujarat 283 1096 285
- 10. Himachal Pradesh SCs, STs Dev. Corporation Himachal Pradesh 93 38 30
- 11. J&K SCs, STs & Backward Classes Development Corporation Jammu & Kashmir 207 45 120
- 12. Jharkhand State Tribal Coop. Dev. Corpn. Ltd. Jharkhand 165 795 452
- 13. Karnataka Scheduled Castes and Scheduled Tribes Dev. Corp. Karnataka 841 1427 1163

- 14. Kerala State Development Corpn. for SCs & Scheduled Tribes Ltd. Kerala 24 20 45
- 15. Lakshdweep Dev. Corporation Limited Lakshdweep 6 10 19
 16. Manipur Tribal Dev. Corpo. Ltd. Manipur - -
- 16. Manipur Tribal Dev. Corpn. Ltd. Manipur
- 17. Shabari Adivasi Vitta Va Vikas Nigam, Nasik, Maharashtra 375 840 400
- 18. Meghalaya Cooperative Apex Bank Limited Meghalaya 29 -
- 19. M.P Adivasi Vitta Aivam Vikas Nigam Madhya Pradesh 1327 840 2351
- 20. Mizoram Khadi & Village Industries Board (MKVIB) Mizoram 10 -Mizoram Urban Cooperative Development Bank Ltd. (MUCO) Mizoram
- 21. Nagaland Industrial Devp. Corporation Ltd. Nagaland 30 93 122 Nagaland State Cooperative Bank Ltd. Nagaland
- 22. Orissa Scheduled Castes Scheduled Tribes Dev. & Fin. Coop. Corpn. Ltd. Orissa 149 80 175
- 23. Rajasthan SC & ST Fin. & Dev. Co-op. Corpn. Rajasthan 435 362 281
- 24. Sikkim Scheduled Castes, Tribes & Backward Classes Dev. Corpn. Ltd. Sikkim 123 60 243
- 25. Tamil Nadu Adi Dravidar Housing & Dev. Corpn. Ltd. Tamil Nadu 7 -
- 26. Tripura Scheduled Tribes Co-op. Development Corpn. Ltd. Tripura 100 169 150
- 27. Uttranchal Bahuudheshya Vitta Evam Vikas Nigam Uttranchal 80 28
- 28. U.P Scheduled Castes Fin. and Development Corporation Uttar Pradesh $\,$ - -
- 29. West Bengal SC's & STs Dev. Fin. Corp. West Bengal 326 2290 5572

Total 5383 9015 12825